

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
Order dt. 7.11.2005 Applicant appearing in person by filing one memo dt. 24.10.05 prays for hearing of the matter on 8.11.05 along with CA. 1179/02, CA. 83/05 and CA. 84/05. In view of the memo dt. 24.10.05, it is presumed that he has no rejoinder to file. Pleadings are taken to be completed. List the matter for final hearing on 8.11.2005 along with CA. 1179/02, CA. 83/05 and CA. 84/05. 21/11/05 REGISTRAR for hearing DS 7/11/05 Bever	Order dated 08.11.05 Call this matter on 09.11.05 Member (S) via Chairman Order dated 09.11.2005 Heard the parties at length and perused the material placed on record. Hearing in the matter is concluded and order is dictated and pronounced in open court vide separate sheet attached to CA no. 84/05. In the result, this CA is dismissed. No costs. via Chairman Member (S)